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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 149/9/HDB/2018
NAME OF THE COMPANY	Legend Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Sheetal Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Legend Estates Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR SHARDA	AR	SANJAY@SUNILSANJAY.COM 9849101022	S. Sharda
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOHINI	Advocate	PRANAY.SOHINI@YAHOO.IN 9718886832	P. Sohini

ORDER

PCS for operational Creditor is present. He undertakes to file rejoinder in the Registry today.

List the matter for hearing on 17.07.2018.


MEMBER (J)

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